

**RBI invites public comments on the Draft “All India Financial Institutions- Relief Measures in areas affected by Natural Calamities”**

Date: January 27, 2026

Public consultation no. C2R/2025-26/315

Reserve Bank had announced, as part of the [Statement on Developmental and Regulatory Policies dated June 08, 2023](#), to issue guidelines rationalising the extant prudential norms for implementation of resolution plans in respect of exposures affected by natural calamities, inter alia harmonising the regulatory instructions applicable to different Regulated Entities. Based on a comprehensive review of the existing regulatory instructions, including the scope, coverage and prudential requirements, the [draft "All India Financial Institutions - Relief Measures in areas affected by Natural Calamities Directions, 2026"](#) has been issued for public comments.

Additional comments or any attachments may also be submitted by email at [feedbackcrg@rbi.org.in](mailto:feedbackcrg@rbi.org.in).

Last date for submission of comments is February 17, 2026.

Draft Directions: [PDF \(249.25 KB\)](#)